- (a) the names of States which are using pesticides produced by Neem based pesticide projects along with the quantity thereof, State-wise;
 - (b) the number of rural women engaged in the said work, State-wise; and
 - (c) the price of this pesticide as compared to other pesticides?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) This Department is implementing a Neem Project entitled "Production and Promotion of Neem based pesticides as Environment Friendly Biodegradable Alternative to Chemical pesticides." Therefore, only the information in respect of Neem Project Implemented by this Department is being submitted, which is as follows:—

(a) The Neem based pesticide project is being implemented in the States of West Bengal, Maharashtra, Punjab, Assam, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Haryana and Sikkim, through participating institutions and NGOs.

The State-wise production of Neem Kernel Aqueous Extract (NKAE) pesticides under the project are as follows:—

State	Production
West Bengal	245.85 M Tonnes
Maharashtra	236.2 M Tonnes
Punjab	55 M Tonnes
Andhra Pradesh	45 M Tonnes
Kerala3.33 M Tonnes	
Sikkim	1.67 M Tonnes
Tamil Nadu	11.2 M Tonnes
Assam	28.18 M Tonnes
Karnataka	1.2 M Tonnes

- (b) During Neem Phase-I, a total of 17,335 man days of employment was generated, of which 12,427 was women only.
- (c) Neem based pesticides, as per the NKAE technology cost Rs. 1200-1500 per hectare as against Rs. 2000-2500 per hectare for chemical pesticides.

Approval for PCPIR

- 2327. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) the details of progress in granting approval to the Petroleum, Chemicals and Petrochemical Investment Region (PCPIR) recommended by the Government of Orissa; and

(b) by when it is expected to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) PCPIR proposal on Government of Orissa has been circulated among concerned Ministries/Departments of Government of India for their comments. In terms of the PCPIR Policy, the proposal will be considered and recommended by a High Powered Committee (HPC) chaired by Cabinet Secretary and will thereafter be placed before the CCEA for approval. The State Government is required to sign a Memorandum of Agreement (MoA) with Government of India after approval of PCPIR. Since the PCPIR comprises capital and technology intensive projects with a long gestation period, it is likely to be operational by the end of the Twelfth Five Year Plan (2016-17).

Rakes for fertilizers transportation

†2328. SHRI PRABHAT JHA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government is considering to bring urea into the category of decontrolled fertilizers;
 - (b) if so, the details thereof;
- (c) whether Government is aware of the fact that State of Madhya Pradesh is not having sufficient number of rakes for fertilizers transportation as per demand;
 - (d) if so, whether Government is considering to take any decision in this regard; and
 - (e) if not, whether any request from Madhya Pradesh has been received?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) No, Sir. At present, there is no such proposal to bring urea under the category of decontrolled fertilizers.

(c) to (e) Ministry of Railways has been providing sufficient number of rakes for transportation of fertilizers to Madhya Pradesh. As a result, the cumulative availability of Urea, DAP and MOP during the year 2009-10 has been maintained over and above the assessed demand as under:—

(Qty. in lakh metric tonnes)

Product	2009-10		
	Requirement	Availability	Sales
Urea	15.25	16.00	15.93
DAP	8.50	9.52	9.47
МОР	1.20	1.6 7	1.43
Complex	3. 55	2.48	2.43

[†]Original notice of the question was received in Hindi.